

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 14/RP/2024 in Petition No. 197/GT/2017, 364/GT/2020 & 3/GT/2021

Subject: Petition under section 94(1) Of the Electricity Act, 2003 read with Regulation 17 of the CERC (Conduct of Business) Regulations, 1999 and Section 114 read with Order 47, Rule 1 of the Civil Procedure Code.

Date of Hearing: **25.7.2024**

Petitioner: NTPC Limited

Respondents: UPPCL & 5 ors.

Coram: Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Parties present: Shri A.S Pandey, NTPC
Shri P. Piyush, NTPC
Shri Abhinash Das, NTPC

Record of Proceedings

Due to absence of the coram to hear the Review Petition, the same was adjourned.

2. The matter will be listed for hearing on **8.8.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

